

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 282/1998

3

New Delhi this the 19th day of March, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Tarsem Raj S/O Paras Ram
(Sanad No. 6674 H.G.),
R/O 1043/3, Ward No.8,
Mehrauli,
New Delhi-110030.
2. Vijender Kumar S/O Chiranji Lal,
(Sanad No. 1/1/77 H.G.)
R/O 432, Katra Chobean,
Chandni Chowk, Delhi-110006.
3. Subhash Chand S/O Ram Sharan
(Sanad No. 33/3/9511 H.G.)
R/O Kalyan Puri, New Delhi.
4. Rajinder Singh S/O Mansa Ram
(Sanad No. 10065 H.G.)
R/O Gali No.1, Harijan Basti,
Nashirpur, Delhi-45.
5. Trilok Chand S/O S. P. Sharma
(Sanad No. 6768 C.C.)
R/O F/224, Lado Sarai,
New Delhi-110030.
6. Umed Singh S/O Jaswant Singh
(Sanad No. 8454 P.H.)
R/O RZ Q-11, Vikash Bihar,
Uttam Nagar, New Delhi.
7. Shyam Lal S/O Bihari Lal
(Sanad No. 9520 H.G.)
R/O Vill. & P.O. Bakoli,
New Delhi-36.

... Applicants

(By Shri U. Srivastava, Advocate)

-Versus-

1. Govt. of N.C.T.
through Director General,
Home Guards & Civil Defence,
C.T.I. Complex, Raja Garden,
New Delhi.
2. The Commandant,
Home Guards,
C.T.I. Complex,
Raja Garden,
New Delhi.

... Respondents

(A)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

The learned counsel for the applicant is permitted to withdraw the application with liberty to file fresh application, as prayed for. Accordingly, the O.A. is disposed of.

Km

(K. M. Agarwal)
Chairman

R. K. Ahooja

(R. K. Ahooja)
Member (A)

/as/